

3

Kanduri Jena Vrs. UOI

O.A. No. 566 of 2013

Order dated: 20.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

Heard Mr. B.K.Pattnaik, Ld Counsel for the applicant, and
Mr. T. Rath, Ld. Standing Counsel appearing for the Respondent-
Railways.

Mr. Pattnaik, Ld. Counsel for the applicant, prays to
withdraw this O.A. to file a better application. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK